

Rejection of application for certificate of registration

June 10, 1999

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected on June 8, 1999, the application for Certificate of Registration submitted by M/s. Enarai Capital Markets Ltd., a Non-Banking Financial Company having its Registered Office at B-1014, Station Plaza, Station Road, Bhandup (West), Mumbai 400 078.

As such, the company cannot transact the business of a Non-Banking Financial Institution as defined in Clause (a) of Section 45 I of the RBI Act, 1934.

Rupambara Padhi
Manager

Press Release : 1998-99/1538